


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 11/16 & IA 174/17 in CP 04/16	-	For order	397/ 398	P. Obul Reddy Vs. Rayan Steel P. Ltd. & 17 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	M. V. Ramana 98450 23 733	For Rept.	
②	A. M. SRIDHARAN K. Q. NADIVELU 94483-55070	For Petitioner	T. T. Indira 31/1/2018

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 186/17 is listed today for orders. List it on 21/02/2018 for orders.


Member (T)


Member (J)